
(2021) 05 SEBI CK 0153

In the Securities Appellate Tribunal Mumbai

Case No : Miscellaneous Application No. 122 Of 2020, 74 Of 2021, Appeal No.104, 125 Of 2020, 71 Of 2021, 04 Of 2021

CD Commo Search Pvt. Ltd And Others

APPELLANT

Vs

National Commodity & Derivative Exchange Ltd And Others

RESPONDENT

Date of Decision : 17-05-2021

Acts Referred:

Citation : (2021) 05 SEBI CK 0153

Hon'ble Judges : Tarun Agarwala, Presiding Officer; M. T. Joshi, J

Bench : Division Bench

Advocate : Joby Mathew, Anshuman Sugla, Arihant Agarwal, Tanya Gupta, Manish Chhangani, Anubhav Ghosh, Ravishekhar Pandey, Saurabh Bachhawat, Harsh Kesharia, J. J. Bhatt, Rinku Valanju, Pratham Masurekar, Hetal Joshi, Aditya Shah, Manish Chhangani, Etc.

Judgement

1. List these appeals for hearing on 2nd July, 2021. Interim order, if any, is extended till the next date of hearing.

2. Parties are directed to contact the Registrar 48 hours before the date fixed to find out as to whether the hearing would take place through video

conferencing or through physical hearing.

3. The present matter was heard through video conference due to Covid-19 pandemic. At this stage it is not possible to sign a copy of this order nor a

certified copy of this order could be issued by the registry. In these circumstances, this order will be digitally signed by the Private Secretary on behalf

of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed

copy sent by fax and/or email.